

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. 284 of 1996
O.A. (Case No. 151 of 1991)

Dated of Order 01.9.97.

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

TARIT BANJAN DAS

- Vs -

UNION OF INDIA & ORS.

For the applicant(s) :

Ms. U. Sanyal, counsel with

For the respondents : Mr. M. K. Sanyopadhyay, counsel.
NONE.

O R D E R

By an order dated 13.8.97, Hon'ble Chairman, Principal Bench, has been pleased to transfer the Case to Principal Bench.

Records of the O.A. 284/96, pending before this Bench, be sent to the Principal Bench and the parties may be directed to appear before the Principal Bench on 25.9.97. Parties be informed accordingly ^{at mee} ~~advise~~ by the Registry.

Plain Copy to the ld. counsel present who will also please ask their respective clients to appear before the Principal Bench on the date fixed.

sd/-

(M. S. Mukherjee)
Member(A)

sd/-

(A. K. Chatterjee)
Vice-Chairman.